

3. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.260/07/HDB/2017 |
| NAME OF THE COMPANY | Leo Meridian Infrastructure Projects and Hotels Ltd |
| NAME OF THE PETITIONER(S) | YogeshKumar Puri |
| NAME OF THE RESPONDENT(S) | Leo Meridian Infrastructure Projects and Hotels Ltd |
| UNDER SECTION | 7 of IBC |

Counsel for Petitioner(s):

| 3374889552 | Throp . |
|--------------------|---------|
| trase w. gmail Com | mrg. |
| | |
| | |

Counsel for Respondent(s):

| Designation | E-mail & Telephone No. | Signature |
|-------------|-------------------------------------|-----------|
| Advoce | 9849667609 Gellidia = Guail. Com | . 0 |
| | | |
| | λ. | 90,067600 |

<u>ORDER</u>

Heard Ms.D.Ajitha Grace learned counsel for the petitioner and Mr. G.Dinesh Kumar learned counsel for the respondent. Both the counsel submit that the issue in question is likely to be settle soon and requested to post the case to some other date. Post the case on 6.02.2018.

MEMBER (Tech)

MEMBER (Judl)